

भारतीय प्रतिभूति और विनिमय बोर्ड Securities and Exchange Board of India

Attachment Proceeding No. 14876 & 14877 Certificate No. 7803 of 2024

The Principal Officer / Chairman & Managing Director / CEO Head Post Master All the Post Offices All Banks and Mutual Funds in India

- 1. It may be recalled that the Recovery Officer vide the subject attachment proceedings in Recovery Certificate No. 7803 of 2024 dated May 29, 2024, had directed attachment of Bank accounts of Amrapali Aadya Trading & Investments Pvt. Ltd. [Defaulter] PAN: AAECA3909P in the matter of Amrapali Aadya Trading & Investments Pvt. Ltd. against the total due of Rs. 2,83,51,000 (Rupees two crores Eighty-Three Lakh Fifty-One Thousand Only) along with further interest, all costs, charges and expenses, etc.
- 2. Whereas Notice of Demand has been sent to Defaulter and Notice of Attachment of Bank Account and Mutual Funds dated **September 18**, **2025** has been issued to you.
- 3. Whereas the current liability/dues from the Defaulter as on date is an amount of Rs. 3,21,76,000/- (Rupees Three Crore Twenty-One Lakh Seventy-Six Thousand Only).
- 4. Accordingly, you are hereby directed to remit the amount to the extent of dues mentioned in para 3 above lying in the account of the Defaulter with your Bank / redeem the units in the folios held by the Defaulter with your Mutual Fund to the extent of dues mentioned in para 3 above lying in the account of the Defaulter(s) with your Bank, forthwith to SEBI by way of direct credit through EFT/NEFT/RTGS to A/c No. SEBIRRDPEN7803 of ICICI Bank, IFSC code ICIC0000106) immediately and intimate the these remittance details by email to <a href="deepshikhal@sebi.gov.in">deepshikhal@sebi.gov.in</a>, <a href="kshamac@sebi.gov.in">kshamac@sebi.gov.in</a> and <a href="recoverynro@sebi.gov.in">recoverynro@sebi.gov.in</a> in the format given below:</a>

1. Case Name and Recovery Certificate Number :	
2. Name of Payee :	
3. Date of Payment:	
4. Amount Paid :	
5. Transaction No. :	
6. Bank Details from which payment is made:	4

''हम हिन्दी में पत्राचार का स्वागत करते हैं।''

उत्तरी प्रादेशिक कार्यालय : प्लेट-बी, आठवीं मंज़िल, ऑफिस टॉवर-1, एन बी सी सी कॉम्प्लेक्स, पूर्व किदवई नगर, नई दिल्ली-110023 Northern Regional Office : Plate-B, 8th Floor, Office Tower-1, NBCC Complex, East Kidwai Nagar, New Delhi-110023 दूरभाष (Phone) : 011 - 69012998



**SEAL** 

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Note: In the absence of confirmation of e-payment as per the above format, the credits made will not be accounted towards the dues

5. This direction is issued in exercise of powers conferred under section 28A of the SEBI Act, 1992 as amended by the Securities Laws (Amendment) Act, 2014 r/w section 220 to 227, 228A, 229, 232, the Second and Third Schedules to the Income-tax Act 1961 (43 of 1961) and the Income-tax (Certificate Proceedings) Rules, 1962 of the Income-tax Rules.

Given under my hand and seal at Mumbai this 30th day of October, 2025.

KSHAMA **PRASHANT** 

Digitally signed by KSHAMA **PRASHANT** WAGHERKAR WAGHERKAR Date: 2025.10.30

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**RECOVERY OFFICER**